

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. : 607/MP/2020

Subject : Petition under Section 79(1) of the Electricity Act, 2003 read with Article 13 of the Power Purchase Agreement dated 22.4.2007 executed between the Petitioner with the Procurers across five States, namely Maharashtra, Gujarat, Rajasthan, Haryana and Punjab, Clause 4.7 of the Competitive Bidding Guidelines and this Hon'ble Commission's Order dated 17.9.2018 in Petition No. 77/MP/2016

Date of Hearing : 22.8.2022

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Tata Power Company Ltd. (TPCL) (formerly known as Coastal Gujarat Power Limited)

Respondents : Gujarat Urja Vikas Nigam Ltd. (GUVNL) & Ors.

Parties present : Shri Sajjan Poovayya, Senior Advocate, TPCL
Shri M.G. Ramachandran, Senior Advocate, PSPCL/GUVL
Shri Anand Shrivastav, Advocate, TPCL
Shri Shivam Sinha, Advocate, TPCL
Shri Chetan Saxena, Advocate, TPCL
Shri Anup Jain, Advocate, MSEDCL
Shri Deepa Chawan, Advocate, MSEDCL
Shri Akshay Goel, Advocate, MSEDCL
Shri Anand K. Ganesan, Advocate, PSPCL/GUVNL
Ms. Swapna Seshadri, Advocate, PSPCL/GUVL
Shri Amal Nair, Advocate, PSPCL
Ms. Sugandh Khanna Advocate, PSPCL
Ms. Srishti Khindaria, Advocate, GUVNL
Ms. Poorva Saigal, Advocate, Rajasthan Discoms & HaryanaDiscoms
Shri Shubham Arya, Advocate, Rajasthan Discoms & Haryana Discoms
Shri Ravi Nair, Advocate, Rajasthan Discoms and HaryanaDiscoms
Ms. Shikha Sood, Advocate, Rajasthan Discoms & HaryanaDiscoms
Ms. Reeha Singh, Advocate Rajasthan Discoms & HaryanaDiscoms
Shri D.H Aggrawal, MSEDCL



Record of Proceedings

The matter was called out for virtual hearing.

2. The learned senior counsel appearing for the Petitioner submitted that pleadings have been completed in the matter and all the information as sought by the Commission from the Petitioner have also been filed.
3. Due to paucity of time, the Commission adjourned the matter.
4. The petition shall be listed for further hearing on 20.10.2022.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

